NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/234/CAA/2017

NAME OF THE PETITIONER(S)

: ABHAYA EDUCATION PVT LTD

NAME OF THE RESPONDENT(S)

: DADHA PHARMA PVT LTD

UNDER SECTION

2. R. ROHIN

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. MANIVANNAN, JHT AR FOR OZ

COUNSELFOR APPLICANT

COMPARY

ORDER

Counsel for petitioner present. Representative of Official Liquidator present and stated that he has filed the report. Report of RD is awaited. Put up on 06.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-sd -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc